

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 2978  
TO BE ANSWERED ON AUGUST 08, 2024**

**CIVIC AMENITIES FOR URBAN POOR**

**NO. 2978. SHRI SHRIRANG APPA CHANDU BARNE:  
SHRI ARVIND GANPAT SAWANT:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of Central Assistance provided for housing and basic civic amenities to the urban poor including slum dwellers of the urban areas during the last three years and the current year, State/UT and year-wise including Maharashtra;**
- (b) the details of funds allocated by the Government for providing civic amenities in the slums and development of slums in the country during the last three years and the current year, State/UT and year-wise including Maharashtra; and**
- (c) the details of the steps taken/proposed to be taken by the Government to provide basic amenities such as healthcare to people living in the slums in metropolitan cities of the country?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) to (c): 'Land' and 'Colonisation' are State subjects. All schemes related to housing and basic amenities to the urban poor and slum dwellers of the urban areas are implemented by States/Union Territories (UTs) in their respective areas. However, Central Government supplements the efforts of States/UTs to provide housing and civic amenities in urban areas including slums through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Swachh Bharat Mission - Urban (SBM-U 2.0).**

**Under PMAY-U, Central Assistance is provided to States/UTs for construction of houses for all eligible families/beneficiaries in urban areas including slum dwellers. As on 29.07.2024, a total of 118.64 lakh houses have been sanctioned based on the project proposals submitted by States/UTs under PMAY-U, out of which 114.40 lakh have been grounded and**

**85.43 lakh are completed/delivered to the beneficiaries. The State/UT-wise details of Central Assistance released during the last three years and the current year including State of Maharashtra under PMAY-U are at Annexure-I.**

**Under SBM-U, funds are released to States/UTs for construction of Community/Public Toilets (CT/PT) and Individual Household Latrines (IHHL) on need basis along with Solid Waste Management (SWM) component in urban areas including slums. A total of ₹10,617.31 crore of Central Assistance has been released under the SBM-U.**

**Under AMRUT Scheme, State Annual Action Plans (SAAPs) amounting to ₹77,640 crore including committed Central Assistance of ₹35,990 crore have been approved for projects in all States/UTs for the entire Mission Period. So far, Central Assistance amounting to ₹34,619 crore has been released to States/UTs for AMRUT projects for water supply, sewerage & septage management, storm water drainage, green spaces & parks and non-motorized urban transport.**

**Further, AMRUT 2.0 and SBM 2.0 have been launched to make cities garbage free and water secure during the mission period. Under AMRUT 2.0, so far, State Water Action Plans (SWAP) have been approved by MoHUA for 8,205 projects worth ₹1,82,569.26 crore (including O&M) submitted by States/UTs. The State/UT-wise details of Central funds released under AMRUT/AMRUT 2.0 and SBM/SBM 2.0 during the last three years and the current year including State of Maharashtra are at Annexure-II and Annexure-III respectively.**

**Ministry of Health and Family Welfare under National Health Mission provides financial and technical support to States/UTs to strengthen the health care systems to provide affordable healthcare to all the citizens including slum areas. Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), health coverage up to ₹5 lakh per family per year is provided to all eligible households including slum dwellers. Further, support is provided to States/UTs for establishing Health and Wellness Centres (HWCs) to provide free and quality healthcare closer to people's homes including slums.**

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Annexure-I referred in reply to LS USQ No. 2978 due for answer on 08.08.2024  
**State/UT-wise details of Central Assistance released during the last three years and the current year (2021-22 to 2024-25) including State of Maharashtra under PMAY-U**

S. No.		Name of State/UT	Central Assistance released during the last three years and the current year (2021-22 to 2024-25) (₹ in crore)
1	States	Andhra Pradesh	13,718.35
2		Bihar	917.27
3		Chhattisgarh	1,570.70
4		Goa	16.54
5		Gujarat	8,743.22
6		Haryana	499.55
7		Himachal Pradesh	76.10
8		Jharkhand	728.06
9		Karnataka	2,292.56
10		Kerala	846.01
11		Madhya Pradesh	6,023.72
12		Maharashtra	8,774.84
13		Odisha	922.55
14		Punjab	785.05
15		Rajasthan	2,430.64
16		Tamil Nadu	3,197.53
17		Telangana	973.88
18		Uttar Pradesh	11,003.39
19		Uttarakhand	393.82
20		West Bengal	2,514.78
<b>Sub-total (States)</b>			<b>66,428.53</b>
21	North East States	Arunachal Pradesh	42.74
22		Assam	1,090.38
23		Manipur	134.90
24		Meghalaya	35.12
25		Mizoram	256.96
26		Nagaland	120.62
27		Sikkim	2.03
28		Tripura	243.87
<b>Sub-total (N.E. States)</b>			<b>1,926.62</b>
29	Union Territories	A&N Islands	2.03
30		Chandigarh	6.67
31		D&NH and D&D	61.40
32		Delhi	113.37
33		J&K	163.65
34		Ladakh	6.36
35		Lakshadweep	-
36		Puducherry	72.22
<b>Sub-total (UTs)</b>			<b>425.69</b>
<b>Grand Total</b>			<b>68,780.84</b>

**State/UT-wise details of Central funds released under AMRUT/AMRUT 2.0 during the last three years and the current year including State of Maharashtra**

(₹ in crore)

S. No.	Name of States/UTs	2021-22	2022-23	2023-24	2024-25
1	A&N Islands	4.32	-	-	-
2	Andhra Pradesh	-	289.49	487.92	-
3	Arunachal Pradesh	57.04	0.15	29.50	-
4	Assam	179.64	315.48	0.80	-
5	Bihar	-	-	490.28	-
6	Chandigarh	-	33.00	-	-
7	Chhattisgarh	3.89	148.40	-	-
8	Dadra & Nagar Haveli	4.16	-	-	-
9	Daman & Diu	-	-	-	-
10	Delhi	206.20	211.41	155.53	-
11	Goa	-	-	57.60	-
12	Gujarat	74.40	602.73	313.00	275.00
13	Haryana	150.19	3.29	149.43	-
14	Himachal Pradesh	67.02	-	51.87	-
15	Jammu & Kashmir	97.58	158.60	-	-
16	Ladakh	-	12.05	1.80	-
17	Jharkhand	210.22	6.29	-	-
18	Karnataka	135.07	614.37	-	-
19	Kerala	125.88	149.54	207.23	-
20	Lakshadweep	0.41	-	-	-
21	Madhya Pradesh	241.38	153.77	24.16	-
22	Maharashtra	348.84	1,146.58	26.00	691.28
23	Manipur	0.15	0.60	17.40	-
24	Meghalaya	22.97	61.11	43.57	-
25	Mizoram	0.49	-	34.45	-
26	Nagaland	43.86	-	65.88	-
27	Odisha	128.79	101.92	126.00	-
28	Puducherry	9.46	32.54	16.40	-
29	Punjab	630.50	254.69	206.59	-
30	Rajasthan	-	104.06	268.77	-
31	Sikkim	18.55	0.95	6.74	-
32	Tamil Nadu	1,455.35	401.59	1,278.76	-
33	Telangana	100.80	2.01	-	-
34	Tripura	79.58	18.42	46.51	-
35	Uttar Pradesh	1,447.67	1,088.29	624.02	618.60
36	Uttarakhand	148.10	42.80	0.80	-
37	West Bengal	675.26	495.65	9.90	-
	NRSC	1.85	2.50	-	-
	<b>Total</b>	<b>6,669.62</b>	<b>6,452.28</b>	<b>4,740.91</b>	<b>1,584.88</b>

**State/UT-wise details of Central funds released under SBM/SBM 2.0 during the last three years and the current year including State of Maharashtra**

(₹ in crore)

S. No.	State/UT	Allocation under	Allocation under	Fund released			
		SBM-U	SBM-U 2.0	2021-22	2022-23	2023-24	2024-25
		2014-2021	2021-2026				
1	A&N Islands	3.52	8.60	0.06	-	1.89	-
2	Andhra Pradesh	571.33	1,413.30	67.00	231.68	-	-
3	Arunachal Pradesh	36.28	129.00	9.84	-	22.58	-
4	Assam	244.30	503.50	9.10	70.40	4.86	1.00
5	Bihar	556.68	1,204.80	8.58	-	-	200.89
6	Chandigarh	28.02	45.20	22.64	0.50	11.83	-
7	Chhattisgarh	357.85	727.30	10.14	199.53	-	-
8	Dadra & Nagar Haveli	4.13	31.20	0.18	-	-	-
9	Daman & Diu	2.58	-				
10	Delhi	349.75	1,192.60	193.82	36.55	235.31	5.00
11	Goa	17.09	77.80	1.20	6.88	-	-
12	Gujarat	834.15	1,918.90	70.15	-	183.76	-
13	Haryana	287.08	645.70	5.58	7.88	-	-
14	Himachal Pradesh	43.95	156.70	16.03	-	27.29	-
15	Jammu & Kashmir	200.63	429.90	27.98	-	89.46	-
16	Jharkhand	258.71	519.00	2.52	53.32	46.49	-
17	Karnataka	820.96	2,245.30	216.23	77.05	232.41	-
18	Kerala	219.99	875.10	5.64	49.69	-	-
19	Ladakh	-	62.70	0.32	-	2.34	-
20	Madhya Pradesh	920.04	2,200.20	121.15	29.07	89.17	-
21	Maharashtra	1,677.80	3,758.50	245.22	83.75	625.38	-
22	Manipur	83.10	96.20	1.62	15.42	2.86	-
23	Meghalaya	24.12	67.30	0.60	-	16.19	-
24	Mizoram	49.02	82.50	14.83	-	13.46	-
25	Nagaland	53.49	158.88	2.34	-	37.83	-
26	Odisha	372.02	821.40	185.13	-	120.47	-
27	Puducherry	28.94	83.21	0.50	22.24	-	-
28	Punjab	364.02	1,054.20	9.96	183.83	22.70	-
29	Rajasthan	705.46	1,765.80	47.84	76.19	128.05	-
30	Sikkim	11.52	19.40	4.50	-	3.61	-
31	Tamil Nadu	1,200.50	3,296.70	224.91	384.66	69.05	-
32	Telangana	413.74	1,067.30	62.07	349.64	-	-
33	Tripura	100.37	85.30	5.53	-	9.81	-
34	Uttar Pradesh	1,740.98	4,073.80	43.99	13.88	293.07	-
35	Uttarakhand	112.00	343.40	71.86	-	-	-
36	West Bengal	911.34	1,449.30	223.50	-	-	209.97
<b>Total</b>		<b>13,605.46</b>	<b>32,609.99</b>	<b>1,932.56</b>	<b>1,892.16</b>	<b>2,289.87</b>	<b>416.86</b>